

13

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.80/ BB/ 17	-	Admission	Rule 6 of IB	GBC Packaging Vs Shashi Distileries Packaging Pvt Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. LAKSHMI MENON *Respondent* *Lakshmi*
For C.K.Nandakumar
Law Chambers
(9880073412)

ORDER

No representation for Petitioner. Shri C.K.Nanda Kumar, Advocate filed
vakalath for Respondents and requested time for filing objections. For filing
objection if any, list it on 24/11/2017.

[Handwritten signature in blue ink]
Member (T) *[Handwritten signature in blue ink]*
Member (J)